

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).3074/2005

(From the judgement and order dated 07/06/2005 in BA No. 3406/2005 of The
HIGH COURT OF KERALA AT ERNAKULAM)

DINCY, K.J.
Petitioner(s)

VERSUS

STATE OF KERALA & ANR.
Respondent(s)

(With appln(s) for anticipatory bail)

Date: 27/06/2005 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI
HON'BLE MR. JUSTICE S.H. KAPADIA
(Vacation Bench)

For Petitioner(s) Mr. S. Balakrishnan, Sr. Adv.
Mr. Subramonium Prasad, Adv.
Mr. Abhay Kumar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

(J.S. Rawat)
garwal)
Court Master
t Master

(Vijay Ag
Cour